THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (d) Information is being collected and will be laid on the Table of the House.

Gas based power stations in Krishna-Godavari Basin

1938. SHRI TALARI MANOHAR: Will the Minister of ENERGY be pleased to state:

(a) whether there is any proposal to set up a thermal power station based on the natural gas available in the Krishna-Godavari basin;

(b) whether there is any proposal to set up industries in East and West Godavari therefrom; and

(c) if so, what are the details thereof and what incentives are proposed to be given to the entrepreneurs?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) The Andhra Pradesh State Electricity Board have submitted to the Central Electricity Authority feasibility reports in respect of 3x3 MW Mobile gas turbine sets and a 6x25 MW was based combined sycle Thermal Station, based on utilisation of natural gas in the Godavari basin.

(b) and (c) The information is being collected and was be laid on the Table of the House.

Thermal power station in Andhra Pradesh

1939. SHRI TALARI MANOHAR: Will the Minister of ENERGY be pleased to state:

(a) whether any proposal has been received from the State Government of Andhra Pradesh for installing a Mangur Thermal Power Station in Andhra Pradesh;

(b) whether this proposal has been cleared by the Central Government; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (c) A proposal for installation of a Thermal Power Station (2x210 MW) at Manuguru near Bhadrachalam was received in the Central Electriciy Authority (CEA) in December, 1976 from the Andhra Pradesh State Electricity Board. The Government of Andhra Pradesh subsequently, suggested the setting up of a Super Thermal Power Station at Manuguru in the Central Sector.

The Nationl Thermal Power Corporation (NTPC) have since undertaken the preparation of a detailed feasibility report for installation of two units of 500 MW each in the first stage at the proposed site. The proposal could be considered for approval only after its feasibility is cleared by the C.E.A. from the techno-economic angle necessary inputs have been tied up and requisite clearances have been received.

1940. [*Transferred to the 28th November, 1986*].

Captive Power Generation

1941. SHRI CHIMANBHAI MEHTA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that captive power generation at consumers' end is found economical in view of very huge capital investment required for large scale power generation, be it hydel or thermal, as also for the high transmission and distribution cost of power and for the transmission losses;

(b) whether it is also a fact that Government encourages captive power generation by consumers and